

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:2013
ANSWERED ON:11.08.2011
SHORTAGE OF JUDGES IN TRIBUNAL
Deka Shri Ramen

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government is aware of the fact that there is shortage of Judges in Central Administrative Tribunal at Guwahati; and
- (b) if so, the steps taken to fill up the vacant posts?

Answer

MINISTER OF LAW & JUSTICE (SHRI SALMAN KHURSHID)

- (a) & (b) Information is being collected and will be laid on the Table of the House.